

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/00441/2017

DATED THIS THE 27th DAY OF APRIL, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

Guruswamy,
Aged about 61 years
S/o Hanumanthappa,
Retired Sorting Assistant,
Davanagere RMS,
Davanagere 577 002.
Residing at:
No.3455/110, 3rd Cross,
Vinayaka Badavane,
Vidyanagar, Near Modern School,
Davanagere 577 005.

.....Applicant

(By Advocate Shri P.Kamalesan)

vs.

1. Union of India,
Through Secretary,
Department of Post,
Dak Bhavan, New Delhi .

2. Chief Postmaster General,
Karnataka Circle,
Bangalore 560001.

3. Postmaster General,
S.K.Region, Bangalore – 560 001.

4. Superintendent of RMS,
RMS Q Divison,
Mysore Road,
Bangalore.

...Respondents.

(By Shri M.Swayam Prakash.. SCGC)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

This matter is covered by our order in OA.No. 361/2014 dated 9.10.2015 which was upheld by the Hon'ble High Court also. Therefore, this OA is also allowed in terms of orders passed in OA.No. 361/2014. Benefits will be made available to the applicant within 3 months next. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No. 170/00441/2017

Annexure A1: Copy of extract of service book of applicant

Annexure A2: Copy of letter No.B-1/MACPS/III dated 18.6.2010

Annexure A3: Copy of letter No.B-1/MACP/2016 KW dated 14.7.2017

Annexure A4: Copy of DG Post letter No.4-7/MACP/2009 PCC dated 20.5.2010 and letter No.4-7/MACP/2009 PCC dated 19.7.2010

Annexure A-5 : Copy of Hon'ble CAT, Bangalore order dated 9.10.2015 in OA.No. 361/2014 .

Annexure A-6 : Copy of Hon'ble CAT, Bangalore order dated 4.7.2017 in OA.No. 1312/2014 .

Annexure A-7 : Copy of Hon'ble High Court of Karnataka, Kalburgi Bench, order dated 20.9.2016 in WP.No.200807/2016 (s-CAT) .

Reply filed by respondents

Annexure R1: Copy of OM. No.4-7/MACPS/2009 PCC dated 18.9.2009

Annexure R2: Copy of OM. No.4-7/MACPS/2009 PCC dated 20.5.2010

Annexure R3: Copy of OM. No.4-7/MACPS/2009 PCC dated 18.10.2010

Annexure R4: Copy of Appendix 9